

**THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F H MOHSIN)** (a) No, Sir. The proposal is still under consideration of Government.

(b) The draft Ordinance was received in July, 1971.

(c) The proposal required examination in consideration with several concerned Ministries of the Government of India from the point of view of policy implications and wider repercussions. A comprehensive examination of some of these aspects has still not been concluded.

#### **Maharashtra-Mysore Boundary Dispute**

**469 SHRI SHANKERRAO SAVANT** Will the Minister of HOME AFFAIRS be pleased to state

(a) whether any steps have been taken by Central Government since the 1st April 1972 for solving the boundary dispute between Maharashtra and Mysore;

(b) if so, the main points thereof and the reaction of the people and the Governments of the two States and

(c) when this dispute is likely to be solved?

**THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F H MOHSIN)** (a) to (c) As stated in this House in reply to Unstarred question No 5043 on the 28th March, 1973 Government are fully alive to the need for finding an amicable solution to this issue and have continued their efforts in the direction of securing a mutually agreed solution. During the past few months, however, the severe drought conditions facing the States of Maharashtra and Mysore had naturally to be given the highest priority by the Chief Ministers.

#### **Special Employment Cell**

**470 SHRI ARVIND M PATEL** Will the Minister of PLANNING be pleased to state

(a) whether any special employment cell has been created in the Planning Commission, and

(b) if so, what are its main functions?

**THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA)** (a) Yes, Sir

(b) The functions of the employment cell are as follows—

- (1) Formulate guidelines in consultation with Central Ministries and State Governments for the preparation of special employment schemes by the Central Ministries/State Governments/Union Territories and other concerned agencies for job-seekers,
- (2) Formulate and assist in formulating specific projects and schemes with an employment orientation in consultation with the Central Ministries/State Governments on a continuing basis,
- (3) Devise complementary schemes with funds from under this programme to accelerate the existing schemes/programmes of Central Ministries and State Governments that may have a favourable impact on the unemployment problem,
- (4) Selectively examine from time to time some of the on-going programmes of Central Ministries/State Governments with a view to making them more intensively employment oriented,